GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:2719 ANSWERED ON:07.02.2014 OUTLETS OF PETROLEUM PRODUCTS Laguri Shri Yashbant Narayan Singh;Sugavanam Shri E.G.;Tudu Shri Laxman

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total number of outlets of petrol/ diesel/CNG and LPG agencies at present, State/UT and company-wise;

(b) the total number of petrol pumps set up during the last three years and the current year in the country including Odisha, State/UT and company-wise;

(c) whether all the petrol pumps allotted to the shortlisted candidates during the said period have started functioning;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) whether the Government proposes to increase the number of outlets of petrol and other petroleum products to meet the growing demand of such products in the country and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a) : The total number of retail outlets (ROs), CNG and Liquefied Petroleum Gas (LPG) Distributorships including Rajiv Gandhi Gramin LPG Vitrak Yojna (RGGLVY) of Public sector oil marketing companies (OMCs), viz., Indian Oil Corporation Limited (IOCL), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) State/UT and company-wise is at Annexure-I

(b) 12203 number of petrol pumps have been set up during the last three years and the current year in the country including Odisha, State/UT and company-wise is at Annexure-II

(c) & (d) The ROs are set up after procuring suitable site and obtaining approval / license from the Petroleum and Explosive Safety department, conforming to the safety distance norms prescribed by them, 'No Objection Certificate' from District Magistrate, approvals from local / government authorities like National Highway Authority of India / Public Work Department/ Ministry of Road Transport and Highways construction of RO etc. Subsequently, necessary licenses like Explosives, Selling License are to be obtained before the outlet is commissioned. Hence, the materialization of commissioning of the RO after allotments is fulfilled over a period of time.

(e) Retail outlets (ROs) are set up by public sector Oil Marketing Companies (OMCs) at identified locations based on survey and feasibility studies. The locations found to be having sufficient sale potential and which are economically viable are rostered in the marketing plans for setting up ROs.